

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 15/111/11
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2017**

NAME OF THE COMPANY: Sh. Minal Gupta & Ors. V/s. M/s. Starwire India Pvt. Ltd.

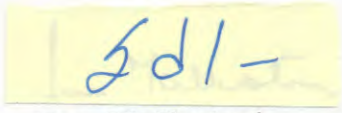
SECTION OF THE COMPANIES ACT: 111

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. Abhay K. Das, Advocate for Petitioner.
Ms. Rekha Sharma, Practicing Company Secretary.

ORDER

Request for adjournment is being made by the Ld. Counsel for the petitioner. At his request, adjourned to 06.07.2017.


(Ina Malhotra)
Member Judicial